

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1963  
ANSWERED ON:21.07.2004  
INDIAN FISHERMEN IN BANGLADESH JAILS  
Shiwankar Shri Maha Deo Rao

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether certain marine Indian fishermen mistakenly entered the maritime boundaries of Bangladesh a few years back;
- (b) if so, whether they were captured and detained in Bangladesh prisons; and
- (c) the action taken or being taken by the Government to get these fishermen released at the earliest?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- (a) Yes.
- (b) Yes.
- (c) The High Commission of India in Dhaka, in each case, initiated consular procedures seeking their release and repatriation.